

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 19**

**C.P. (IB)/364(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **COGO FREIGHT PRIVATE LIMITED V/s STRIDES  
PHARMA SCIENCE LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Nausher Kohli a/w Poornima Eopen i/b MZM Legal LLP for the Petitioner present.

Adv. Amiy Kumar i/b King Stubb & Kasiva, for the Respondent/Corporate Debtor is present through VC.

Ld. Counsel for the Applicant informs that arguing Counsel is in some personal difficulty and hence could not appear, seeks short accommodation. List this matter on Board on **10.04.2024**.

**Sd/-**

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**

Rehan Shaikh